

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Jammu/Srinagar.

**Notification,**

**Srinagar, the 6<sup>th</sup> July, 2023**

S.O 349.- In exercise of the powers conferred under section 15 of the National Investigation Agency Act, 2008, the Government of Jammu and Kashmir hereby appoint the following Advocates, as Special Public Prosecutor(s) for conducting prosecution of the cases charge sheeted in the Special UAPA Courts by various investigation agencies:

- a) Sh. Baldev Singh Manhas
- b) Sh. Rakesh Singh Salathia
- c) Sh. Kuljit Singh Pathania
- d) Sh. Rohit Sharma

The terms and conditions of engagement of the above Special Public Prosecutors shall be notified separately.

**By Order of the Government of Jammu and Kashmir.**

Sd/-

**(Raj Kumar Goyal) IAS**  
Financial Commissioner/  
Additional Chief Secretary

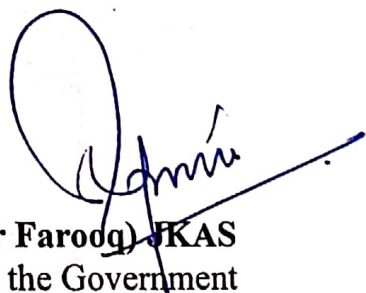
No: HOME-Pros/2/2023-08-HOME (CC No. 7104770)

Dated: 06 .07.2023

Copy to the:

1. Director General of Police, J&K.
2. Special DGP, CID, J&K.
3. Principal Secretary to the Hon'ble Lieutenant Governor, J&K
4. Commissioner/ Secretary to the Government, General Administration Department.
5. Director General of Prosecution, J&K.
6. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
7. Director Archives, Archaeology & Museums, J&K.
8. Concerned Advocates.
9. Private Secretary to the Chief Secretary, J&K.
10. Private Secretary to Financial Commissioner (ACS) Home Department.
11. Incharge Website, Home Department.
12. Government Order file/stock file.

Copy also to the Joint Secretary (JKL), MHA, Government of India.

  
**(Syed Yasir Farooq) JKAS**  
Deputy Secretary to the Government